

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 85 of 2010 &
58, 59, 99 & 84 of 2011**

Dated: 14th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

N.T.P.C.

.... Appellant (s)

Versus

C.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Sneha Venkataramani

Counsel for Respondent (s): Mr. Pradeep Misra
(in Appeal Nos.59, 84 & 85 of 2011)
Ms. Suparna Srivastava for R.5
(in Appeal Nos.58 of 2011)
Mr. R.B. Sharma for R.3 to 5 & R.18
(in Appeal Nos. 84 & 99 of 2011)

ORDER

At the request of the learned counsel for the parties, Post
the matter on **04.01.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/MK

